

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. A (SJ) No. 67 of 2021

1. Ali Ansari @ Md. Ali Hussain Ansari
 2. Mukesh Gorain @ Mukesh Chandra Gorain
 3. Umesh Gorain @ Umesh Chandra Gorain
 4. Dara Singh @ Parmeshwar Gorain
 5. Ranjit Bauri
-Appellants

Versus

1. The State of Jharkhand
 2. Rabish Manjhi
-Respondents

Coram: **HON'BLE MR JUSTICE RAJESH KUMAR**

For the Appellants	: Mr. Gautam Kumar, Advocate
For the State	: Mr. Satish Prasad, A. P. P.

08/06.09.2021 As prayed for by the learned counsel for the State, put up this case after three weeks.

In the meantime, interim order dated 23.07.2021 shall continue.

(Rajesh Kumar, J)

kamlesh/